

Demand to change the logo of the National Medical Commission

DR. SANTANU SEN (West Bengal): Mr. Deputy Chairman, Sir, the country as a whole and the entire medical fraternity demand the restoration of previous logo of National Medical Commission. Sir, earlier it was Indian Medical Degree Act, 1916, which became Indian Medical Council Act, 1933 and finally it became the Indian Medical Council Act, 1956. Thereafter, despite having several objections from different corners of the society and the fraternity, it was repelled and the National Medical Commission came into force from 25th September, 2020 repealing the 64 years old Indian Medical Council Act, 1956. Sir, earlier it was termed as Western Medicine, then it became Medicine and finally, it was termed as Modern Medicine. The logo of Modern was caduceus. There was no need and there was no permissible condition so far as the National Medical Commission is concerned that this logo can be changed, but, unfortunately, we have seen in the recent past, I don't know whether it is because of the Government's instruction or by the National Medical Commission itself, they have changed the logo and they have brought a photograph of Dhanvantari in the logo. Sir, the change of logo was absolutely not needed. It symbolizes one particular religion. What is the function of the National Medical Commission? It regulates the medical curriculum; it gives sanction to the new medical colleges. Its function is not to promote any particular religion. Even the AYUSH Department did not change its logo. But, the National Medical Commission has changed its logo. It is against the basic oath which we, the doctors, take after passing MBBS, be it the Charak oath or be it the Hippocratic Oath. We take oath that we will treat each and every patient irrespective of their caste, creed and religion. We are not bound to treat one particular religion. Sir, again, it is against the basic essence of the Indian Constitution which, through its Articles 25 and 26, after the 42nd Amendment in 1976, speaks that India is a secular country and we should promote dovetailing of religion. There are eight major religions of the world that very much exist in our country. We know, by now, we worship Lord Ram and some use the religion for their political benefit. It is known to all that in Uttar Pradesh, one Dalit is forced to lick his spit from ground because his son gets married to a woman who belongs to another community. And, it is known to us by now that in the Lok Sabha, their MP openly abuses one Muslim MP*

* Expunged as ordered by the Chair.

So, we, and the Indian Medical Association, being the largest organization, demand that immediately the previous logo which does not symbolize any particular religion should be restored. Thank you.

MR. DEPUTY CHAIRMAN: The following Members associated themselves with the issue raised by the hon. Member, Dr. Santanu Sen: Shri P. Wilson (Tamil Nadu), Ms. Dola Sen (West Bengal), Shri Sandosh Kumar P. (Kerala), Shri M. Shanmugam (Tamil Nadu), Prof. Manoj Kumar Jha (Bihar), Shrimati Mausam Noor (West Bengal), Dr. John Brittas (Kerala), Dr. V. Sivadasan (Kerala), Shrimati Vandana Chavan (Maharashtra), Shri Jawhar Sircar (West Bengal), Shri Niranjana Bishi (Odisha), Dr. Fauzia Khan (Maharashtra) and Shri Abir Ranjan Biswas (West Bengal).

Shri Ramji. He is not present. माननीय मंत्री जी कुछ बोलना चाहते हैं।

स्वास्थ्य और परिवार कल्याण मंत्री; तथा रसायन और उर्वरक मंत्री (डा. मनसुख मांडविया): धन्वन्तरि हिंदुस्तान की मेडिकल साइंस के एक प्रतीक हैं। उसमें ऑलरेडी वह लोगो था। उसमें थोड़ा-सा कलर किया है और कुछ नहीं किया है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please, not allowed, Dr. Thambidurai. ...*(Interruptions)*... No, no; please. ...*(Interruptions)*...

डा. मनसुख मांडविया: उपसभापति महोदय, हम अपनी विरासत से प्रेरणा लेकर आगे बढ़ सकते हैं। यह हिंदुस्तान की विरासत है। यह मेडिकल साइंस का प्रतीक है, जिन्होंने मेडिकल साइंस में इतनी रिसर्च की थी, उसके एक प्रतीक के रूप में हमने वह फोटो रखा है। उसमें हमारा और कोई इरादा नहीं है। मुझे लगता है कि हमारे लिए तो यह प्राउड फील करने का समय है, उसके लिए क्वेश्चन करने का समय नहीं है।

श्री उपसभापति: धन्यवाद, माननीय मंत्री जी। माननीय श्री रामजी। He is not present. ...*(Interruptions)*... Dr. Thambidurai, you are not allowed. ...*(Interruptions)*... You are a senior Member. Now, Shri Abir Ranjan Biswas.

Rising cases of crimes against women

SHRI ABIR RANJAN BISWAS (West Bengal): Mr. Deputy Chairman, Sir, I thank you for allowing me. My subject is, 'Need to address the rising cases of crime against women.'